

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 03<sup>rd</sup> July, 2018  
Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 14/2018(CZ)	Abha Chaitanya Vs Union of India & Anr.	Mr. Manish Gupta, Applicant	
<b>AFTER NOTICE</b>				
2.	Original Application No. 56/2014(CZ) <b>(M.A.No.74/18)</b>	Harish Vyas, Vs. Union of India & 5 Ors.	Mr. Anirudh Vyas, Son of Applicant in Person. Mr. Sachin K. Verma, Adv for R-1 to 10	
3.	Original Application No. 106/2014(CZ) <b>(M.A.No.77/18)</b>	Harish Vyas, Vs. Raj. State Pollution Control	Mr. Anirudh Vyas, Son of Applicant in Person. Mr. Sachin K. Verma, Adv for R-1 to 10	
4.	Original Application No. 156/2014(CZ) <b>(M.A.No.76/18)</b>	Harish Vyas, Vs. Chief Conservator of Forest & 3 ors.	Mr. Anirudh Vyas, Son of Applicant in Person. Mr. Sachin K. Verma, Adv for R-1 to 10	
5.	Original Application No. 310/2014(CZ) <b>(M.A.No.75/18)</b>	Harish Vyas, Vs Union of India & 4 ors.	Mr. Anirudh Vyas, Son of Applicant in Person. Mr. Sachin K. Verma, Adv for R-1 to 10	
<b>FOR COMPLETION OF PLEADING</b>				
6.	Original Application No. 81/2017(CZ)	Ashwin Rastogi Vs State of M.P. & 207 Ors.	Mr. Apoorv Pandey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Mohd. Arif Shaikh, Adv. Mr. Abhishek Malviya, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Manoj Manav, Adv. Mr. H.Y.Mehta, Adv. Mr.VashisthaNarayanDubey, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Qasim Ali, Adv. Mr. Yadvendra Yadav, Adv. Ms. Parul Bhadoria, Adv. Mr. Mrinal Kant Pathak, Adv. Mr. J.P.Sharma, Adv. Mr. Pankaj C. Bagadia, Adv. Mr. Sarvar Parvez Khan, Adv. Mr. Anil Nagrani, Adv. Mr. S.N.Shama, Adv. Mr. Bhavdeep Singh, Adv. Mr. V.H.Vaswani, Adv.	

			Mr. Sunita Vaswani, Adv. Mr. Sunita Tiwari, Adv. Ms. Sheetal Tiwari, Adv. Mr. D.K.Chhabra, Adv. Mr. Bhavdeep Singh, Adv. Mr. Aakash Ambedkar, Adv.	
7.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.	
8.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. Mr. Shrey Raj Saxena, Adv.	
9.	Original Application No. 27/2016(CZ) <b>(M.A.No.672/16)</b>	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. DharamveerSharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr.Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran Adv. Ms. Parul Bhadoria, Adv.	
10.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Sh rivastava, Adv. Mr. Sachin K. Verma, Adv.	

**Note :** Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

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